

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6594-JK (LD) of 2026

DATED:- 22 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 22- 05 - 2026

No:-LAW-OIC/5/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No:- 6594-JK(LD) of 2026 dated 22.05.2026.

Sr. No.	Titled	OIC
1	Girdhari Lal & others Versus Union Territory of Jammu & Kashmir & others	Sh. Sanjeev Sharma, Executive Engineer, R&B Division Akhnoor
2	WP(C) No. 497/2026 titled Ali Mohd Khanji Versus UT Of J&K & others.	Sh Yash Pal S/o Sh Des Raj R/o Salehar Tehsil Bishan District Jammu
3	WP(C) No. 1841/2022 titled Bilal Ahmed Lone & Ors Vs. Union of India & Ors	Er. Mohd Iqbal Ganai, Executive Engineer, R&B Division, Banihal,
4	WP(C) 449/2026 titled Kapoor Singh Versus UT of J&K and Ors.	Sh. Sunil Kumar Thusoo, presently posted as Executive Engineer Public Works (R&B) Division Udhampur,
5	WP(C) No.586/2025 titled Fateh Mohd & others Vs Union Territory of Jammu and Kashmir and others.	Sh. Mohd. Sheikh, Executive Engineer, PMGSY Division Ramban
6	WP(C) No. 1846/2025 titled M/S TBA Infrastructure Pvt. Ltd. Vs. UT of J&K & Ors.	Er. Neeraj Vaid, Executive Engineer, R&B Division Ramnagar,
7	WP(C) No. 462/2026 titled Krishan Kumar & Others Versus UT OF J&K & Ors.	Sh. Sunil Kumar Thusoo, presently posted as Executive Engineer Public Works (R&B) Division Udhampur
8	WP(C) No. 2218/2025 titled Mohd Iqbal Wani & Ors Vs. UT of J&K and Others.	Sh. Mohd Iqbal Ganai, age 52 years, S/o Sh. Abdul Rahim Ganai R/o Devsar Kulgam Tehsil Devsar District Kulgam,
9	WP(C) No. 2954/2024 titled Mir Baz Sheikh & Ors VS UT OF J&K & Ors	Er. Yash Pal, Executive Engineer, R&B Division Gandoh,
10	WP(C) No: 1596/2025 titled Ghulam Qadir Wani Vs. UT of J&K and Others.	Sh. Mohd Iqbal Ganai, Executive Engineer (R&B) Division Banihal,
11	O.A No. 524/2025 titled Jagdish Kumar Versus Union Territory of J&K and others	Er. Rahat Gupta, Executive Engineer Public Works (R&B) Division-III Jammu,
12	WP (C) 3084/2024 titled Javed Iqbal & Anr Versus UT of J&K and others.	Sh. Vaid Singh, Executive Engineer, PMGSY Division Thathri
13	AA No. 89/2024 titled M/s Sharma Construction Firm V/s UT of J&K and others	Sh. Rajesh Kumar Agastam, Chief Engineer, R&B Jammu

Neeraj Vaid